

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/23(KB)2019  
IA(I.B.C)/649(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY [INDIA] LIMITED VS CORPORATE POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv. : For Liquidator  
Mr. Abhishek Swaroop, Adv.  
Mr. Dwaipayan Basu Mallick, Adv.  
Mr. Anupam Prakash, Adv.  
Ms. Kirti Talreja, Adv.  
Ms. Sweta Chakraborty, Adv.

Mr. Pankaj Dhanuka, Liquidator in person

**ORDER**

1. Ld. Counsel for the liquidator present. Liquidator present in person.
2. **IA(I.B.C)/649(KB)2024**
  - i. This IA has been filed for taking on record modified and updated list of stakeholders at page 185. This IA is accompanied by an affidavit of liquidator at page 11.
  - ii. Modified list of Stakeholders is taken on record. IA is allowed and **disposed of.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**